

LOK SABHA DEBATES

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Friday, May 5, 1995/ Vaisakha 15, 1917 (Saka)

(The Lok Sabha met at Eleven of the Clock)

[MR. SPEAKER in the Chair]

OBITUARY REFERENCES

[English]

MR. SPEAKER : Honourable Members, it is my sad duty to inform the House of the passing away of two of our former colleagues namely Sarvashri Balasaheb Patil and N.R.M. Swamy.

Shri Balasaheb Patil was a Member of Second Lok Sabha representing Miraj Parliamentary Constituency of Maharashtra during 1957-62.

An advocate by profession, he served as Professor at Sangli Law College. He also worked as Public Prosecutor during 1975 to 1988 and was Chairman of Sangli District Bar Association.

A well-known political activist, he was associated with various Trade Unions. He was the Vice-President of Miraj Taluk Kamagar Union and President of Nagar Palika Workers Union of South Satara District of Maharashtra.

He was the editor of Weekly 'Jansatta' and wrote a book namely 'The Tenancy Act' in Marathi. He had special interest in the field of sports.

Shri Balasaheb Patil passed away on 1 April, 1995 at Sangli at the age of 73 years.

Shri N.R.M. Swamy was a Member of First and Second Lok Sabha representing Wandiwash and Vellore Parliamentary Constituencies of erstwhile Madras State during 1952-57 and 1957-62 respectively. He was also a Member of Rajya Sabha during 1966-72.

An advocate by profession, he practised in the Supreme Court.

Shri Swamy was a member of Senate of Madras University during 1943-44.

A social activist, he took special interest in the upliftment of backward classes. He served as a member of Backward Classes Commission and also on District Board of North Arcot District of Tamil Nadu.

Shri Swamy passed away on 2 May, 1995 at Madras at the age of 87 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the deceased.

11.04 hrs.

(The Members then stood in silence for a short while.)

11.05 hrs.

ORAL ANSWERS TO QUESTIONS

Textile Exports

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*441. PROF. SAVITHRI LAKSHMANAN
SHRI R. SURENDER REDDY :

Will the Minister of TEXTILES be pleased to state:

(a) whether the export of textile items in various sectors has shown a very good progress and whether the foreign exchange earnings therefrom have far exceeded the targets;

(b) if so, the sector-wise details of the export of textile items and the foreign exchange earnings therefrom during the last three years, vis-a-vis their targets;

(c) the measures taken/proposed to be taken by the Government to explore the new markets for textile goods in foreign countries to boost the exports in the coming years; and

(d) the targets fixed for exports of textile goods and the foreign exchange earnings therefrom for 1995-96 and 1996-97?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) to (d). A Statement is laid on the Table of the House.

STATEMENT

(a) The export of textile items in various sectors has shown good progress and the targets have been exceeded for most sectors.

(b) The export targets fixed for different sectors of textiles and achievements against them during the last